

MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri Balram Singh Yadav, I beg to lay on the Table a copy each of the following papers (Hindi and English versions)-

- (1) Memorandum of Understanding for the year 1992-93 between the Bharat Aluminium Company Limited and the Ministry of Mines. [Placed in Library. See No. LT2038/92]
- (2) Memorandum of Understanding for the year 1992-93 between the Hindustan Copper Limited and the Ministry of Mines. [Placed in Library See No. LT2039/92]
- (3) Memorandum of Understanding for the year 1992-93 between the Hindustan Zinc Limited and the Ministry of Mines, Government of India. [Placed in Library See LT No2040/92]

#### Notification under Finance Act, 1979

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN

KUMARAMANGALAM): On behalf of Shri Rameshwar Thakur, I beg to lay on the Table a copy of the Notification No. G.S.R. 396(E) (Hindi and English versions) published in Gazette of India dated the 2nd April, 1992 together with an explanatory memorandum regarding exemption to Sir John Bourn, Comptroller and Auditor General of the United Kingdom and three members of the party who visited India from the 12th April, 1992 to the 21st April, 1992, from the payment of foreign travel tax under section 41 of the Finance Act, 1979. [Placed in Library. See No. LT2041/92]

#### Statement Showing Action taken by Government in Various Assurances, Promises and Undertakings by the Minister during Various Sessions of Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth, Ninth and Tenth Lok Sabha:-

- (1) Statement No. XXIX -II Part of Eighth Session, 1987. [Placed in Library. See No. LT2041A/92]
- (2) Statement No. XXVIII- Tenth Session, 1988 [Placed in Library. See No. LT2042A/92]
- (3) Statement No. XXIII - Eleventh Session, 1988. [Placed in Library. See No. LT2043/92]
- (4) Statement No. XX - Thirteenth Session, 1989 [Placed in Library. See No. LT2044/92]
- (5) Statement No. XVII - Fourteenth Session, 1989. [Placed in Library. See No. LT2045/92]

Eighth  
Lok  
Sabha

- (6) Statement No. XIII - First Session, 1989  
[Placed in Library. See No. LT2046/92]
- (7) Statement No. XIV - Second Session 1990  
[Placed in Library. See No. LT2047/92]
- (8) Statement No. X - Third Session, 1990  
[Placed in Library. See No. LT2048/92]
- (9) Statement No. VIII - Sixth Session, 1990  
[Placed in Library. See No. LT 2049/92]
- (10) Statement No. VII - Seventh Session, 1991  
[Placed in Library. See No. LT2050/92]

Ninth  
Lok  
Sabha

- (11) Statement No. VI - First Sessions, 1991 ( Vol. I  
and Vol. II) [Placed in Library. See No. LT 2051/92]
- (12) Statement No. III - Second Session, 1991  
[Placed in Library. See No. LT2052/92]
- (13) Statement No. I - Third Session, 1992.  
[Placed in Library. See No. LT2053/92]

Tenth  
Lok  
Sabha

**Memorandum of Understanding for 1991-92 between Pyrites, Phosphates and Chemicals Limited and Ministry of Chemicals and Fertilisers etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf Dr. Chinta Mohan, I beg to lay the Table a copy each of the following papers ( Hindi and English versions)-

- (i) Memorandum of Understanding for the year 1991-92 between the Pyrites, phosphates and Chemicals Limited and the Ministry of Chemicals and Fertilizers, Department of Fertilizers, Government of India [Placed Library See No. LT 2054/92]

- (ii) Memorandum of Understanding for the 1992-93 between the Hindustan Insecticides Limited and the Ministry of Chemicals and Fertilizers. [Placed in Library. See No LT 2055/92]

- (iii) Memorandum of Understanding for the year 1992-93 between the Hindustan Antibiotics Limited and the Department of Chemicals and Petrochemicals. [Placed on Library. See No. LT2056/92]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1990-91 along with Audited Accounts. [Placed in Library See No. LT 2057/92]
- (ii) A copy of the Review (Hindi and